

operative till October, 1977. It has been represented to Government by Farmers' Parliamentary Forum recently that the procurement price of paddy be enhanced to Rs. 85 per quintal from Rs. 74. This will be considered when the price and procurement policy for the next Kharif marketing season commencing from November, 1977 is formulated sometime in September/October, 1977.

#### Development of Plots by Co-operative House Building Societies

493. SHRIMATI MAIMOONA SULTAN:  
SHRIMATI PRATIBHA SINGH:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of the Cooperative Housing Societies to which land was allotted about six years ago but which have either failed to distribute the plots to their members or the members of which have not constructed their houses on the plots made available to them;

(b) whether there is any proposal under Government's consideration to cancel the plots already allotted in the name of members of these Societies and to re-allot the same to other societies; and

(c) if so, what will be the procedure for transfer of land from one Society to another?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The Delhi Administration has reported that 96 societies were allotted land about six years ago. Out of these 29 cooperative societies have distributed plots to their members. Some members of 13 of these societies have started construction of houses. Exact number is not known.

(b) No, Sir.

(c) Does not arise.

#### Sale of under developed land at higher rates to the cooperative Group Housing Societies

494. SHRI ROSHAN LAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that during 1973 the Delhi Development Authority, while offering land to the Co-operative Group Housing Societies had committed itself to provide developed land to them in the same sense in which it was sold to individual plot buyers and that the rate of land would be the same as offered in 1973;

(b) if so, what are the details of the commitments made to the Societies in 1973 in regard to the allotment of developed land;

(c) whether it is a fact that the D.D.A. has made a departure from the 1973 commitment and that undeveloped land at higher rate is being allotted to the Societies,

(d) if so, what are the reasons therefor; and

(e) what steps Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) It is a fact that Group Housing Societies were informed that they will be allotted developed land at the provisional rate of Rs. 54 per sq. meter as offered in 1973. However, developed land in their case does not mean the same thing as in case of sale of individual plots.

(c) to (e) No, Sir. The D.D.A. has reported that it is committed to level up and dress up the land and also provide services upto the periphery of the land allotted to these societies. Internal development of the land including the link roads, sewer and water connection is however the responsibility of the societies themselves.